

**OFFICE OF THE REGISTRAR GENERAL, HIGH COURT OF KARNATAKA, AMBEDKAR  
VEEDHI, BANGALORE 560 001**

**NOTIFICATION NO. HCC 2/2009 DATED 06.11.2014**

**RECRUITMENT OF CANDIDATES TO THE POST OF  
SOFTWARE TECHNICIANS**

**LAST DATE FOR ONLINE RECEIPT OF APPLICATIONS: 20.11.2014**

**Online applications** are invited from applicants who are qualified, as on the last date fixed for receipt of applications, for recruitment to 32 posts of Software Technicians in Group 'A' cadre on the establishment of the Sub-ordinate courts by High Court Of Karnataka through the online link on <http://karnatakajudiciary.kar.nic.in/recruitment.asp>

**NOTE: Applicants found eligible under the Notification No HCC 2/2009 dated 27.07.2013 for filling the post of Software Technician shall submit a fresh application online and need not pay the prescribed fee, but shall furnish the particulars regarding Earlier Application Number, Challan Date and its Number in the online application. Further, the age of such applicants will be reckoned as on the date mentioned in the earlier Notification.**

**1. Method of Recruitment:**

- a. Selection of candidates will be made in accordance with the Government order **LAW 76 LAC 2013** dated **27/03/2013** which is available on the website of High Court Of Karnataka.
- b. Candidates shall be selected based on the average marks obtained in the written exam conducted for 70 marks and a viva voce for 30 marks.
- c. Candidates shall submit the original testimonials in respect of qualification, reservation, benefit of age relaxation etc., at the time of viva voce, along with self attested copies of the same.

**2. Minimum Qualification:** A candidate shall have passed & declared as first class by the recognised University in Bachelor of Engineering/ Bachelor of Technology in Electronics/ Computer Science/ Instrumentation Technology/Information Technology OR in M.C.A. OR in M.Sc (Computer Science/Electronics). If the grades are awarded by the University,

the proper conversion table of CGPA, as approved by the concerned University shall be furnished at the time of document verification.

3. **Salary:** In the pay scale of Rs. 28100-700-28800-800-33600-900-39000-1050-45300-1200-50100 plus allowances.
4. **Selection criteria:** A written test shall be conducted for 70 marks followed by Viva voce for 30 marks. Only such candidates who secure a minimum of 35 Marks in the written test will be short listed for the viva voce.
5. **Work Place:** Selected Candidates may be posted to any of the district head quarters in the State of Karnataka and are liable to be transferred to any of other District Head Quarters in public interest, as per policy decided by the High Court of Karnataka.
6. **Classification of Vacancies:**

**26 POSTS FOR RESIDUAL PARENT CADRE**

Category	Women Candidates	Rural Candidates	Physically Handicapped	Ex-servicemen	Kannada Medium	Unreserved	Total
<b>SCHEDULED CASTE</b>	1	1	1	-	-	1	4
<b>SCHEDULED TRIBE</b>	-	-	-	-	-	1	1
<b>CATEGORY I</b>	-	-	-	-	-	1	1
<b>CATEGORY II (A)</b>	1	1	1	-	-	1	4
<b>CATEGORY II (B)</b>	-	-	-	-	-	1	1
<b>CATEGORY III (A)</b>	-	-	-	-	-	1	1
<b>CATEGORY III (B)</b>	-	-	-	-	-	1	1
<b>GENERAL MERIT</b>	4	4	1	1	-	3	13
<b>TOTAL</b>	<b>6</b>	<b>6</b>	<b>3</b>	<b>1</b>	<b>-</b>	<b>10</b>	<b>26</b>

**6 POSTS OF LOCAL CADRE ( i.e., RESERVATION FOR HYDERABAD KARNATAKA REGION CANDIDATES UNDER ARTICLE 371(J) OF THE CONSTITUTION)**

<b>Category</b>	<b>Women Candidates</b>	<b>Rural Candidates</b>	<b>Physically Handicapped</b>	<b>Ex-servicemen</b>	<b>Kannada Medium</b>	<b>Unreserved</b>	<b>Total</b>
<b>SCHEDULED CASTE</b>	-	-	-	-	-	1	1
<b>SCHEDULED TRIBE</b>	-	-	-	-	-	1	1
<b>CATEGORY I</b>	-	-	-	-	-	1	1
<b>CATEGORY II A</b>	-	-	-	-	-	-	-
<b>CATEGORY II B</b>	-	-	-	-	-	-	-
<b>CATEGORY III A</b>	-	-	-	-	-	-	-
<b>CATEGORY III B</b>	-	-	-	-	-	-	-
<b>GENERAL MERIT</b>	1	1	-	-	-	1	3
<b>TOTAL</b>	<b>1</b>	<b>1</b>	-	-	-	<b>4</b>	<b>6</b>

7. **Probation:** The applicant if appointed shall be initially on probation for a period of two years or for any extended period, if necessary.
8. **Age limit:** Applicants must have attained the age of 21 years and must not have attained the age of:-
- (a) 40 years in the case of a person belonging to Scheduled Caste or Scheduled Tribe or Category-I of other Backward Classes.
  - (b) 38 years in the case of a person belonging to Category-II-A or II-B or III-A or III-B of Other Backward Classes; and
  - (c) 35 years for others.
  - (d) Not with standing anything contained in rule 6 of the Karnataka Civil Services (General Recruitment) Rules, 1977, in case of a person working as Software Technician on contract basis in the High Court or any sub-ordinate judiciary on the date of this notification, the maximum age limit shall be extended to the

number of years during which he/she is holding such post or ten years which ever is less.

(e) In case of candidate who is an ex-serviceman - by three years plus the number of years of service rendered by him in the Armed Forces of the Union

(f) In case of a candidate who is physically handicapped - by ten years;

(g) In the case of a candidate who is a widow - by ten years;

**9. Method of Application & Fee:** The method of Application shall be through **online** on the website- <http://karnatakajudiciary.kar.nic.in/recruitment.asp> to be applied as per the

instructions made available in the Annexure on the website.

(a) The candidates shall pay an Application Fee of Rs.500/- (Rupees Five Hundred Only) prescribed for the post, by any of the following mode of payment.

(i) **Online Payment:** On submission of online application the candidates shall make the online payment of application fee by SBI online payment gateway through;

**<https://www.onlinesbi.com/prelogin/icollecthome.htm>**

**Or**

(ii) **Challan Form:** On submission of online application the candidates shall download the challan in the printed format and shall remit the prescribed fee in any branch of SBI.

**Note: The candidates belonging to Category – I/Scheduled Caste/Scheduled Tribe/Physically Handicapped are exempted from payment of fee.**

(b) Fee once paid will not be refunded under any circumstances.

**10. Last date for receipt of applications:** Applications in all respect shall be filled and submitted online on or before 20.11.2014.

**11.** Application sent in any other mode except online will not be countenanced and considered.

**12.** Candidates seeking reservation, age relaxation should possess the documentary proof of the same as on date of submitting the application. Candidates who are in Government service should possess the "No Objection Certificate" by their Appointing Authority as on date of submitting application. Any such certificate obtained at later date entails disqualification.

- 13.** Eligible candidates who have submitted the online application successfully with photo and signature along with prescribed fee through online/challan, will be only allowed to take the written examination / viva-voce on production of printed copies of the call letters generated through High Court of Karnataka website.
- 14.** Candidates claiming reservation under Local Cadre (Hyderabad Karnataka Region Under Article 371J) shall possess the relevant certificate issued by the Competent Authority dated on or before the date of applying online application as prescribed under The Karnataka Public Employment (Reservation in appointment for Hyderabad-Karnataka Region – i.e., Eligibility Certificates) Rules, 2013.
- 15.** The candidates called for Test /Viva Voce will have to appear at their own cost.
- 16.** The persons, who attempt to obtain extraneous support by any means for his/her candidature from officials or non-officials, shall incur disqualification.

**BY ORDER OF HON'BLE THE CHIEF JUSTICE,**

**Sd/-  
REGISTRAR (RECRUITMENT)**